

**Facilities to Players**

2537. SHRI HARISH RAWAT : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state :

(a) whether any proposal for improving the standard of facilities available to players has been sent to Government by the Indian Olympic Association; and

(b) if so, the details thereof and the reaction of Government thereto ?

THE MINISTER OF STATE IN THE DEPARTMENT OF YOUTH AND SPORTS (SHRI R.K. JAICHANDRA SINGH) : (a) and (b). Government receives many letters from Indian Olympic Association touching on various aspects of the promotion of sports including for players. In the absence of any specific reference, it is not possible to furnish details in this regard. However, Government have a pattern of financial assistance for national sports federations according to which admissible facilities are provided to players.

[English]

**New Policy Regarding State Electronics**

2538. SHRI SATYENDRA NARAIN SINHA : Will the PRIME MINISTER be pleased to state :

(a) whether Government have, a proposal that public sector State Electronics units should phase themselves out from areas where private sector is eager to come in as reported in the Economic Times of 10 March, 1985; and

(b) if so, whether this represents a change in policy ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, SPACE AND ELECTRONICS (SHRI SHIVRAJ V. PATIL) : (a) and (b). Government would like to ensure rapid growth of electronics in the country. In view of its all pervading nature and the beneficial effects which electronics has in improving productivity and efficiency in different sectors of national economy,

Government has announced at various times specific measures to promote the industry. These, inter-alia, include the policy announced in March, 1984 regarding manufacture of telecommunication equipment, the computer policy announced in November, 1984 and the Integrated Policy Measures on Electronics announced in March, 1985. Some of the specific measures announced in these policies approve of participation of private sector companies in certain areas such as telecommunications, and liberalised manufacturing capacities in mini and micro computers, invitation to FERA companies to enter closely held technology areas and not debaring any foreign equity company (upto 40%) from any area. While doing so, Government has kept in view the need for an accelerated growth in specific areas of electronics, present availability of equipment, need for restriction on import and resource position of the Government. With Government's limited resources and the eagerness of private sector to enter into some of these areas and availability of resources in the private sector, it was thought prudent that Government's investment be limited to reasonable levels in vital areas.

In order to achieve the objectives of the Seventh Five Year Plan in the area of electronics, certain guidelines have been worked out, at the instance of the Planning Commission, to be followed by the State Electronics Development Corporations (SEDCs). These are : The Seventh Five Year Plan of SEDCs should be based on their experience during the Sixth Plan and should have relevance to the national electronics plan; that SEDCs should concentrate their efforts on a few areas where they have strength, rather than trying to spread their energy, resources and effort over a wide spectrum of markets and technologies and that they should make R & D efforts to develop an indigenous base at least in one area of expertise so that products required in Eighth Five Year Plan emerge based on indigenous capabilities.

**Withdrawal of US from UNESCO**

2539. SHRI CHITTA MAHATA : Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether US has withdrawn from UNESCO;